

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 190 OF 2024

Mr. Pratiksha Kothule

] Applicant

1) The Collector & District Magistrate, Nashik & others

] Respondents

SUBMISSION OF REPORT AND AFFIDAVITS IN COMPLIANCE WITH
THE HON'BLE TRIBUNAL'S ORDER DATED 16.06.2025 IN O.A. NO.190 OF
2024(WZ) VIA E-FILING, EMAIL AND SPEED POST - ON BEHALF OF
RESPONDANT NO. 1.

Reference:

- Original Application No. 190/2024 (WZ) and Order dated 16.06.2025.
- Report and Affidavit dated 03.07.2025 submitted by Respondent No.4 – Chief Executive Officer, Zilla Parishad, Nashik.
- Report and Affidavit dated 02.07.2025 submitted by Respondent No.5 – Sarpanch, Gram Panchayat Govardhan.

Hon'ble Sir,

- With reference to the directions contained in the Hon'ble Tribunal's order dated 16.06.2025 in the aforementioned matter, I, Jalaj Sharma, District Collector, Nashik (Respondent No.1), have the honour to submit the following report for kind consideration of this Hon'ble Tribunal.
- Pursuant to the said order, the report and affidavits submitted by Respondent No.4– Chief Executive Officer, Zilla Parishad, Nashik, and Respondent No.5– Sarpanch, Gram Panchayat Govardhan have been duly examined and I have perused the same. From the reports and affidavits as mentioned above the respective authorities have taken necessary measures as per the directions of this Hon'ble Tribunal.



3. Upon careful review of the above-mentioned documents, I wish to respectfully place on record that I am satisfied with the actions taken and the contents of the reports and affidavits submitted by both Respondent No.4 and Respondent No.5.
4. In view of the above, I humbly request that the enclosed documents be taken on record in compliance with the directions of the Hon'ble Tribunal. I shall obliged to obey further direction/s or order/s which may be passed by this Hon'ble Tribunal.

With Sincere Regards

(Jalaj Sharma)

District Collector, Nashik

COLLECTOR, NASHIK

Enclosures:

1. Report and Affidavit dated 03.07.2025 by Respondent No.4 – Chief Executive Officer, Zilla Parishad, Nashik.
2. Report and Affidavit dated 02.07.2025 by Respondent No.5 – Sarpanch, Gram Panchayat Govardhan.



NOTARY
NOTED & REGISTERED
at Serial No...220.....
DATE : 3 / 7 / 2025
This Document Contains
Total.....4.....Pages



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 190 OF 2024

Mrs. Pratiksha Kothule Applicant

Versus

The Collector & District Magistrate, Respondent
Nashik & others

Affidavit in Reply on behalf of Respondent No 4.

I, Ashima Mittal, Age : 32 , Occupation – Service Presently working as Chief executive Officer, Zilla Parishad, Nashik, solemnly affirms as under,

1. I say that, I have gone through the contents of the Original Application and its annexure thereto.
2. I say that, Mrs. Pratiksha Kothule filed a complaint with the Hon. NGT Pune on 20.11.2023, in which the following issues were raised:
 - i. Garbage is being burned at the waste depot of Gram Panchayat Govardhan.
 - ii. Waste collection is not being carried out using scientific methods.
 - iii. Plastic and other waste is not being properly disposed of.
3. I say that, as per reference no. i, this office has been directed to submit an Action Taken Report (ATR) regarding the actions taken in relation to the complaint made to the National Green Tribunal.
4. I am stating the point-wise report on the issues mentioned in the complaint:



Issue No. 1 – Allegation of garbage burning at Govardhan Gram Panchayat

It is submitted that, in view of the complaint dated 20.11.2023, a fire had suddenly broken out at the garbage depot of the Gram Panchayat Govardhan. The fire was extinguished, and a report on the incident was submitted. To handle any accidental fire in future, there is a **permanent water tap connection** installed at the garbage depot and surrounding areas. Further **fire extinguishers** have also been installed in the depot area. To prevent incidents of fire or garbage burning by unknown individuals, a **24-hour CCTV surveillance system** has been implemented. This system is monitored daily from the Gram Panchayat office. A warning board has been displayed in the depot area, stating that penal action will be taken for burning waste. Informational boards promoting scientific waste segregation and disposal methods have also been installed throughout the Gram Panchayat jurisdiction. After the said incident, there is no any further incidents of garbage burning have been occurred. Accordingly adequate preventive measures have been taken by the Gram Panchayat.

Issue No. 2: Large Quantity of Waste at the Garbage Depot

It is submitted that, Waste from the Gram Panchayat jurisdiction is collected through **garbage collection vehicle (GhantaGadi)**. The vehicle is equipped with separate compartments for **wet and dry waste**. Dustbins are also provided to facilitate proper waste segregation. A sound system is installed on the vehicle to raise awareness about proper waste disposal and the importance of segregating wet and dry waste. Awareness campaigns are also conducted by Panchayat staff and through other sources. **Information boards** have been





installed in public areas to aware the citizens about scientific waste segregation and disposal. Waste at the garbage depot has already been segregated and disposed of properly. As on today, no any waste is being dumped at the garbage depot at the place of Grampanchayat. The trees have been planted in the Grabage depot by the Grampanchayat.

Issue No. 3: Improper Disposal of Plastic Waste

It is submitted that, Plastic waste received from the residents separated at the Segregation Shed and the same is being transported to the Taluka-Level Plastic Waste Collection Center at Pimpri Sayyed set up by the Zilla Parishad and Panchayat Samiti. In the center the plastic waste is being disposed in scientific method.

5. I say that, the Gram Panchayat assured that all the waste is segregated and processed scientifically. The Grampanchayat also erected a segregation shed and compost pits. As on today there is no any waste remains in the garbage depot.

In view of the aforesaid facts and circumstances, it is humbly stated that, the Grampanchayat is taking proper care to avoid further incidence stated in the complaint and also disposing the garbage scientifically.

I say that, considering the above, this Hon'ble Tribunal may dispose this O. A. with necessary directions.

Hence this Affidavit For respondent no. - 4

VERIFICATION

I, Ashima Mittal, Age : 32 , Occupation – Service Presently working as Chief executive Officer, Zilla Parishad, Nashik, do hereby solemnly declare that what is stated in

paragraphs 1 to 5 of the above reply is true to our knowledge, and is based on information, belief and legal advice, which I believe to be true.

Solemnly affirmed at Nashik)

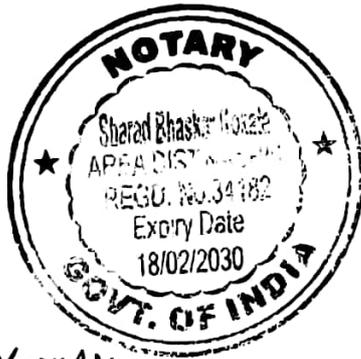

(Ashima Mittal)

This day of 2 / 7 / 2025

Chief Executive
Officer, Z.P. Nashik

Identify the deponent

DEPONENT



Solemnly affirmed before me
by...*Ashima Mittal*... of Nashik
who is Identified before me *CEO Z.P.*
by...*D.V. Adul Gadakh*... Nashik
or whom I personally know.

BEFORE ME

SHARAD BHASKAR KOKATE
Advocate & Notary Govt. of India
BA-11, Thhakkar Bazzar, New CBS,
Nashik



75

NOTARY
NOTED & REGISTERED
at Serial No. 219.....
DATE : 3 / 7 / 2025
This Document Contains
Total..... 3Pages

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO .190 OF 2024

Mrs. Pratiksha Kothule Applicant

Versus

The Collector & District Magistrate, Respondent
Nashik & others

Affidavit in Reply on behalf of Respondent No 5
(Sarpanch Gram Panchayat Govardhan Village)

I Govind Dattu Dambale, Age : 39, working as Sarpanch Grampanchayat Govardhan Village, Tal., Dist. Nashik, do hereby solemnly affirms on behalf of respondent no 5 as under,

1. I say that I have gone through the contents of the Original Application and its annexure thereto.

2. I say that, Mrs. Pratiksha Kothule filed a complaint with the Hon. NGT Pune on 20.11.2023, in which the following issues were raised:

i. Garbage is being burned at the waste depot of Gram Panchayat Govardhan.

ii. Waste collection is not being carried out using scientific methods.

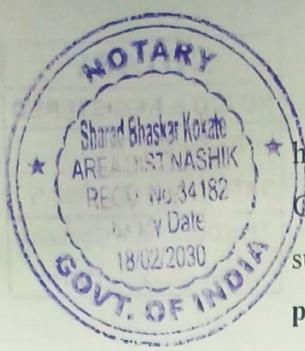
iii. Plastic and other waste is not being properly disposed of.

3. I say that, as per reference no. i, this office has been directed to submit an Action Taken Report (ATR) regarding the actions taken in relation to the complaint made to the National Green Tribunal.

4. I am stating the point-wise report on the issues mentioned in the complaint:

Issue No. 1 – Allegation of garbage burning at Govardhan Gram Panchayat

It is submitted that, in view of the complaint dated 20.11.2023, a fire



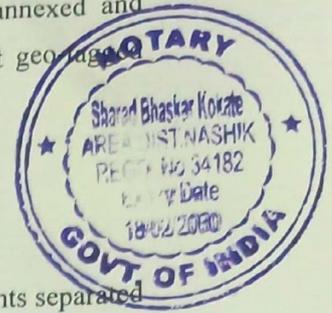
had suddenly broken out at the garbage depot of the Gram Panchayat Govardhan. The fire was extinguished, and a report on the incident was submitted. To handle any accidental fire in future, there is a **permanent water tap connection** installed at the garbage depot and surrounding areas. Further **fire extinguisher** have also been installed in the depot area. To prevent incidents of fire or garbage burning by unknown individuals, a **24-hour CCTV surveillance system** has been implemented. This system is monitored daily from the Gram Panchayat office. A warning board has been displayed in the depot area, stating that penal action will be taken for burning waste. Informational boards promoting scientific waste segregation and disposal methods have also been installed throughout the Gram Panchayat jurisdiction. After the said incident, there is no any further incidents of garbage burn in have been occurred. Accordingly adequate preventive measures have been taken by the Gram Panchayat. Hereto annexed and marked as Exhibit R 1 is the copy of spot inspection report.

Issue No.2: Large Quantity of Waste at the Garbage Depot

It is submitted that, Waste from the Gram Panchayat jurisdiction is collected through **garbage collection vehicle (Ghanta Gadi)**. The vehicle is equipped with separate compartments for **wet and dry waste**. Dustbins are also provided to facilitate proper waste segregation. A sound system is installed on the vehicle to raise awareness about proper waste disposal and the importance of segregating wet and dry waste. Awareness campaigns are also conducted by Panchayat staff and through other sources. **Information boards** have been installed in public areas to aware the citizens about scientific waste segregation and disposal. Waste at the garbage depot has already been segregated and disposed of properly.

The Gram Panchayat requested to Nashik Municipal Corporation to take the waste from the Gram Panchayat which can be recycled in the **irwastere cycle and management unit**. Accordingly the Nashik Municipal Corporation has all owed the same wast emanagement has been done. On today, **no any waste is being dumped at the garbage depot at the place of Gram Panchayat**. The trees have been planted

in the Garbage depot by the Grampanchayat. Hereto annexed and marked as **Exhibit R 2** is the copy of past and current geo-tagged photographs of the depot.



Issue No.3: Improper Disposal of Plastic Waste

It is submitted that, Plastic waste received from the residents separated at the Segregation Shed and the same is being transported to the Taluka-Level Plastic Waste Collection Center at Pimpri Sayyed set up by the Zilla Parishad and Panchayat Samiti. In the center the plastic waste is being disposed in scientific method. I say that, the Gram Panchayat is hereby assured that all the waste is segregated and processed scientifically. **The** Grampanchayat also erected a segregation shed and compost pits. As on today there is no any waste remains in the garbage depot.

In view of the aforesaid facts and circumstances, it is humbly stated that, the present affidavit in reply is to be taken on record on behalf of Respondent No. 5.

I say that, considering the above, this Hon'ble Tribunal may dispose this O. A. with necessary directions.

Hence this Affidavit For respondent no. 5



VERIFICATION

I Govind Dattu Dambale, Age :39, working as Sarpanch Grampanchayat Govardhan Village, Tal., Dist Nashik Respondent-5 herein above, do hereby solemnly declare that what is stated in paragraphs 1 to 5 of the above reply is true to our knowledge, and is based on information, belief and legal advice, which I believe to be true.

Solemnly affirmed at Nashik)



(Govind Dattu Dambale)

Govind Dambale

Sarpanch Grampanchayat Govardhan

DEPONENT

This day of 2/7/2025

Identify the deponent

BEFORE ME
[Signature]
SHARAD BHASKAR KOKATE
Advocate & Notary Govt. of India
BA-11, Thhakkar Bazar, New CBS,
Nashik.

Solemnly affirmed before me
by *Govind Dattu Dambale*
who is identified before me *Nashik*
by *Adv. Sharad Kokate*
or whom I personally know.





79 R-1 . 134

ग्रामपंचायत कार्यालय गोवर्धन
ता.जि.नाशिक स्थापना दिनांक-१९६६



दि. 02/01/2023

To,
The Honorable Block Development Officer
Panchayat Samiti, Nashik.



Subject:

Objective Action Taken Report (ATR) submitted by Gram Panchayat Govardhan regarding the complaint filed by Mrs. PratikshaKothule with the National Green Tribunal (NGT) on 20/11/2023.

References:

1. Your Ref. No. ZPNA/ZPWSWM/128/25 dated 13/05/2025
2. Complaint by Mrs. PratikshaKothule to the NGT dated 20/11/2023
3. Factual report of the Joint Committee under the Honorable District Collector, Nashik

Respected Madam,

With reference to point no. 2 above, it is respectfully submitted that Mrs. PratikshaKothule filed a complaint with the Hon. National Green Tribunal on 20.11.2023, in which the following issues were raised:

1. Garbage is being burned at the waste depot of Gram Panchayat Govardhan.
2. Waste collection is not being carried out using scientific methods.
3. Plastic and other waste are not being properly disposed of.

According to the complaint dated 20.11.2023, a fire had suddenly broken out at the garbage depot of the Gram Panchayat Govardhan. The fire was extinguished, and a report on the incident was submitted.

To handle any accidental fire in the garbage depot and surrounding areas, a **permanent water tap connection** is in operation at the depot. Additionally, **fire extinguishers** have been installed in the depot area.

To prevent incidents of intentional fire or garbage burning by unknown individuals, a **24-hour CCTV surveillance system** has been implemented. This system is monitored daily from the Gram Panchayat office.

A **warning board** has been displayed in the depot area, stating that **penal action** will be taken for burning waste. Informational boards promoting **scientific waste segregation and disposal methods** have also been installed throughout the Gram Panchayat jurisdiction.

Since the incident mentioned in the complaint, **no further incidents** of garbage burning have occurred, nor have any related complaints been received.

The Gram Panchayat Office, Govardhan has not received any further complaints regarding the matter. Adequate preventive measures have been taken by the Panchayat, and a site inspection report has been prepared.

(The Panchayat's report and inspection (panchnama) are attached herewith.)



ज्योति

ग्रामपंचायत कार्यालय गोवर्धन

ता.जि.नाशिक स्थापना दिनांक - १९६६

Issue No. 2: Large Quantity of Waste at the Garbage Depot

Waste from the Gram Panchayat jurisdiction is collected via a **garbage collection vehicle (GhantaGadi)**. The vehicle is equipped with separate compartments for **wet and dry waste**. Dustbins are also provided to facilitate proper waste segregation.

A **sound system is installed on the vehicle** to raise awareness about proper waste disposal and the importance of segregating wet and dry waste. Awareness campaigns are also conducted by Panchayat staff and through other channels.

Information boards have been installed in public areas to educate citizens about scientific waste segregation and disposal. Waste at the garbage depot has already been **segregated and disposed of properly**.

As of today, **no fresh waste is being dumped at the garbage depot**. Both past and current geo-tagged photographs of the depot are attached to this report. As per the today situation there is plantation on garbage depot.

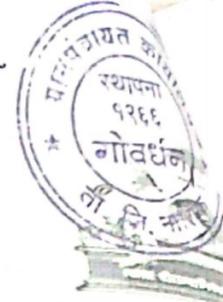
Issue No. 3: Improper Disposal of Plastic Waste

Plastic waste collected from residents and from segregation at the depot is sent to the **Taluka-Level Plastic Waste Collection Center** at PimpriSayed,



ग्रामपंचायत कार्यालय गोवर्धन

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which has been set up by the Zilla Parishad and Panchayat Samiti.

A contract has been executed with Saadab Traders at the Panchayat Samiti level for plastic waste handling. At this facility, the plastic waste is disposed of using scientific methods.

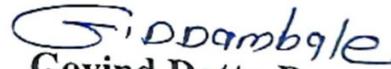
The Panchayat has ensured that waste is segregated and processed scientifically. A segregation shed and compost pits have also been constructed. As of today, no waste remains in the garbage depot.

In view of the above, it is humbly requested that the Action Taken Report submitted by the Gram Panchayat be accepted.

At Nashik

On this 2/07/2025


 ग्रामपंचायत अधिकारी
 ग्रामपंचायत - गोवर्धन
 ता. जि. नाशिक


 Govind Dattu Dambale,
 Sarpanch Gram Panchayat
 Govardhan Village.

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R-2

(8e)

दिनांक- 3/90/2028 रोजाचा फोटो

Before.

Before photo on 3/10/24



दिनांक 92104/2024 चा फोटो.

After
Photo
12/05/2025



After.



139
Gram Panchayat Office Govardhan
Tal/Dist : Nashik

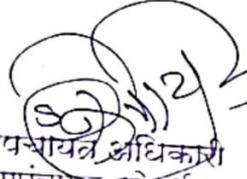


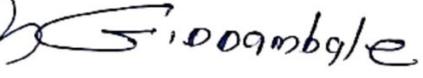
The answer

Sarpanch, Gram Panchayat Officer and all employees of Gram Panchayat Govardhan, we write a response today on 12/05/2025 that the waste at the waste collection center at Gram Panchayat Govardhan has been disposed of and finally no kind of waste is being dumped here today, the waste depot here has been closed.

Since the previous incident of fire at the garbage depot in 2023, no such incident has occurred and no such complaint has been made since then. To prevent a repeat of the previous incident, CCTV cameras, fire extinguishers have been installed here and a pipeline has been laid from the water tank and a tap connection has been made. We are writing this response.




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ता. जि. नाशिक


सरपंच
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

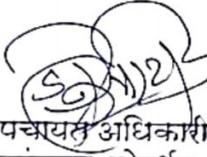


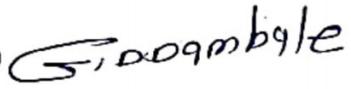
The answer

We, the current local residents of Shivardhan, write to fill in the following statement that we have been living in front of the garbage depot in Gram Panchayat Govardhan for the last 10/15 years. Garbage is not burned at the said garbage depot. And the garbage is not burnt but last month, two and a half years ago, the garbage depot caught fire at midnight. The Gram Panchayat had forgiven the garbage collector and since then, there has been no fire incident at the said depot till date. The garbage has not been burnt at the depot.

We are writing this answer voluntarily and without succumbing to any pressure from anyone.




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ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

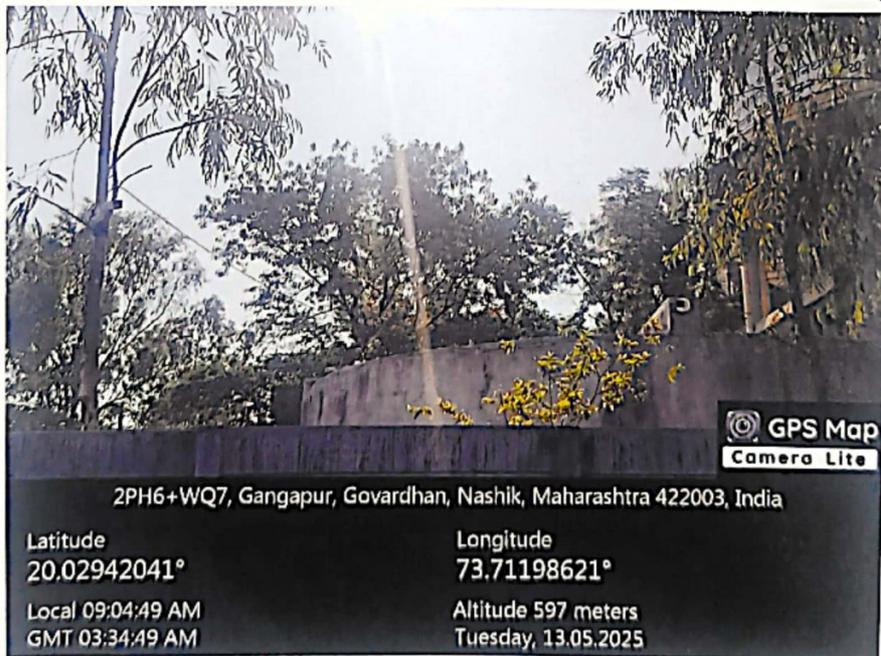
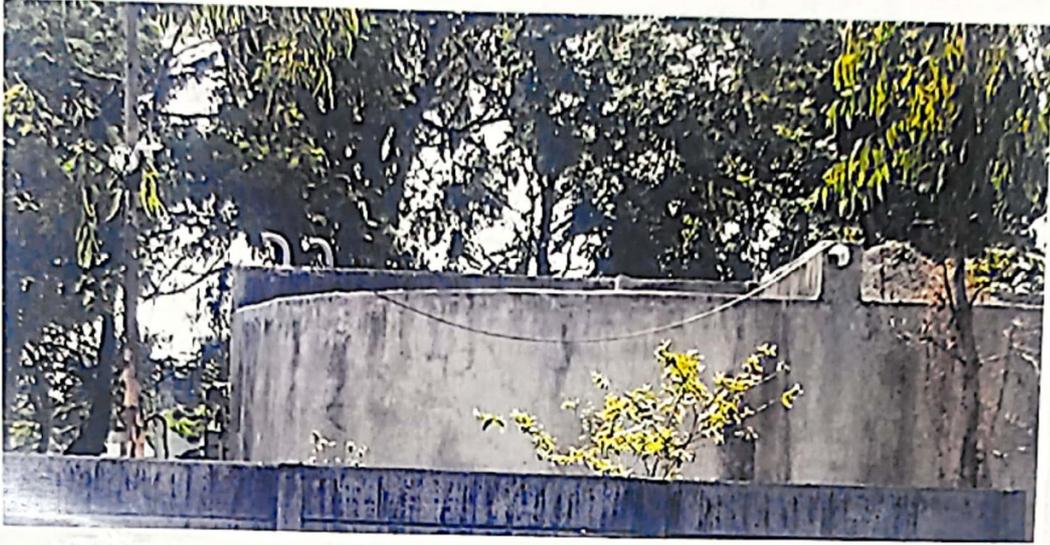

सरपंच
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ता. जि. नाशिक

141
CCTV

89

94

• कचरा डेपो जवकील - CCTV.



91 • 142 आरोधक व घंटागाडी 92



Fire
Extinguisher



घंटागाडी

रवन प्रकल्पावर फाण्याचे कुनेकशन जोडणे

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93

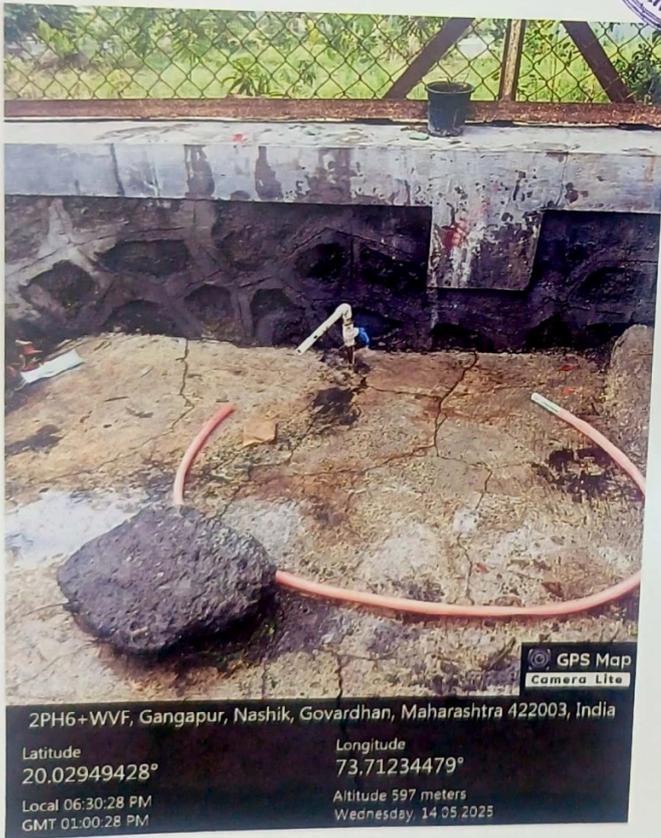


Manure Project

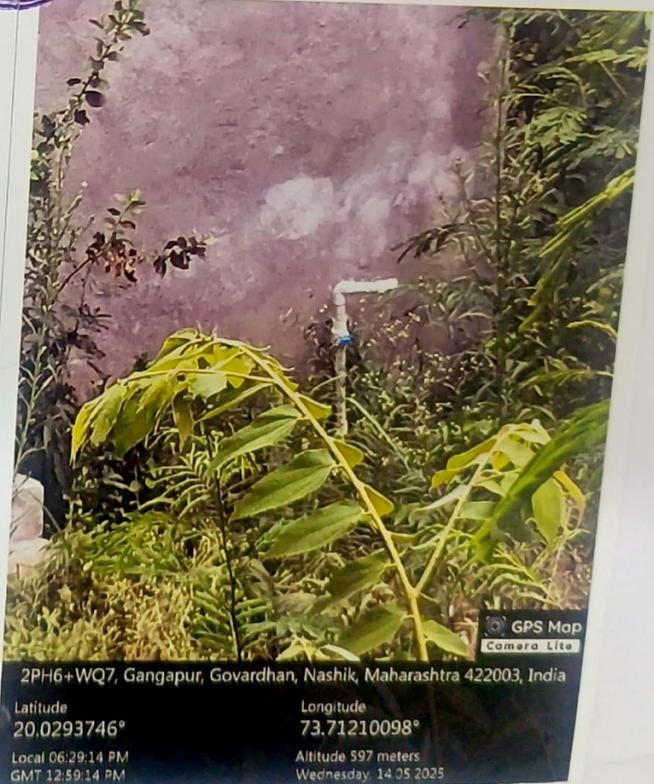
Water Connethion



2PH6+WQ7, Gangapur, Govardhan, Nashik, Maharashtra 422003, India
 Latitude 20.02950291° Longitude 73.71213136°
 Local 06:29:48 PM Altitude 597 meters
 GMT 12:59:48 PM Wednesday, 14.05.2025



2PH6+WVF, Gangapur, Nashik, Govardhan, Maharashtra 422003, India
 Latitude 20.02949428° Longitude 73.71234479°
 Local 06:30:28 PM Altitude 597 meters
 GMT 01:00:28 PM Wednesday, 14 05 2025



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 Latitude 20.0293746° Longitude 73.71210098°
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 GMT 12:59:14 PM Wednesday, 14 05 2025

• गावतील नागरिकांचे प्रबोधन करताना
Guidance to Villagers by Asha workers

(95) (29)





Gram Panchayat Office Govardhan
Tal/Dist : Nashik



The answer

We, the undersigned, ASHA workers and organ workers of Gram Panchayat Govardhan, Gram Panchayat Govardhan, Taluka Nashik, as this Gram Panchayat is adjacent to the urban area, have increased urban population to a large extent. Due to this, a large amount of solid waste accumulates in Govardhan village. When the said waste is given in the ghanta gadi, the citizens should separate wet waste and dry waste and give it in the ghanta gadi. For this, we have visited the houses of the citizens of the village and created public awareness and if solid waste is thrown in the open or burned, a fine of Rs. 500/- will be imposed through the Gram Panchayat. The citizens have been informed that

We have been given the task of creating public awareness and making home visits on the first Thursday of every month and the last Thursday of the week. However, we are writing this response with pleasure.

ASHA worker visit date		Anganwadi worker visit date	
१) ०७/११/२०२४,	२) १४/११/२०२४,	३) २१/११/२०२४,	४) २८/११/२०२४
१) ०५/१२/२०२४,	२) १९/१२/२०२४,	३) १२/१२/२०२४,	४) २६/१२/२०२४
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१) ०५/०४/२०२५	२) १९/०४/२०२५,	३) १२/०४/२०२५,	४) २६/०४/२०२५

ASHA worker name and signature

Mrs. Manikha Gotar Ne
Mrs. Manisha Govind Gotarne
Mrs. Ashwini Vinod Jadhav
Mrs. Sanghmitra Nitin Pawar
Mrs. Ujjwala Mangesh Wagh

Anganwadi worker name and signature

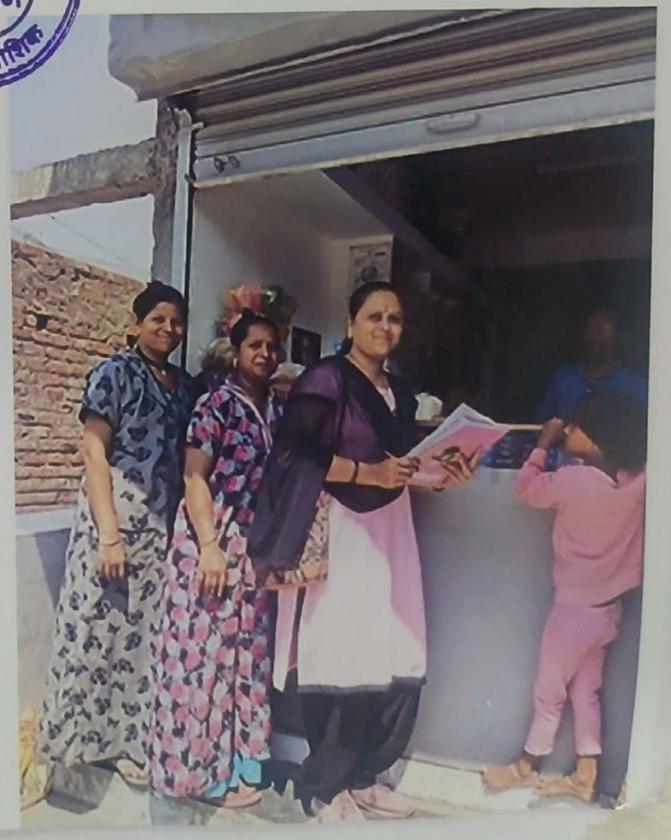
Mrs. Bharti Kailash Suryavanshi
Mrs. Jyoti Ragni Bhimav Nakave
Mrs. Bharti Subhash Gangurde
Mrs. Mathura Yashwant More
Mrs. Rajubai Vilas Gaikwad



(Signature)
ग्रामपंचायत अधिकारी
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

सरपंच
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

शावलील नागरिकांचे 148 मोर्धण कुस्तांना (101) (219)
आशा सेविका, व अंभणवाडी सेविका



कुचरा डेपो भित्तीवर घोषवाक्य.

Wall Paintings on Garbage Depot



दंडात्मक कारवाही बोर्ड व ~~कि.कि.कारिणी~~

Warning Sign Boards



स्वच्छ भारत मिशन (ग्र.) टप्पा २.० अंतर्गत तालुकास्तरीय प्लास्टिक व्यवस्थापन केंद्र

सादाब ट्रेडर्स

प्लेस्टिक जमा पावती

पावती क्र. १०३

ग्रामपंचायत गोवर्धन तालुका नाशिक

वजन ३१.१०० किलो ग्राम. वाहन क्र. MH-15-4-V-85824

प्लास्टिक देणाऱ्याचे नाव/पद : दांडगाडी दामोदर

मो.क्र. : 8329109546

प्लास्टिक बापर टाळा, प्रदुषणाला घाला आळा।

दि. ०३ / ११ / २०२५

प्लास्टिक देणाऱ्याची सही

स्वच्छ भारत मिशन (ग्र.) टप्पा २.० अंतर्गत तालुकास्तरीय प्लास्टिक व्यवस्थापन केंद्र

सादाब ट्रेडर्स

प्लेस्टिक जमा पावती

पावती क्र. ००३

ग्रामपंचायत गोवर्धन तालुका नाशिक

वजन २५.०० किलो ग्राम. वाहन क्र. MH-15-4-V-85823

प्लास्टिक देणाऱ्याचे नाव/पद : दांडगाडी दामोदर

मो.क्र. : 8329109546

प्लास्टिक बापर टाळा, प्रदुषणाला घाला आळा।

दि. २५ / १० / २०२५

प्लास्टिक देणाऱ्याची सही

Plastic Collection Receipts



स्वच्छ भारत मिशन (ग्र.) टप्पा २.० अंतर्गत तालुकास्तरीय प्लास्टिक व्यवस्थापन केंद्र

सादाब ट्रेडर्स

प्लेस्टिक जमा पावती

पावती क्र. ११३

ग्रामपंचायत गोवर्धन तालुका नाशिक

वजन ५५.८०० किलो ग्राम. वाहन क्र. MH-15-4-V-85822

प्लास्टिक देणाऱ्याचे नाव/पद : दांडगाडी दामोदर

मो.क्र. : 8329109546

प्लास्टिक बापर टाळा, प्रदुषणाला घाला आळा।

दि. ०१ / ०१ / २०२५

प्लास्टिक देणाऱ्याची सही

ग्रामपंचायत अधिकारी
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

स्वच्छ भारत मिशन (ग्र.) टप्पा २.० अंतर्गत वायुमलिनता व्हास्टिक व्यवस्थापन केंद्र

सादाबा देडर्स

एक कक्ष सडका की ओर
पुर्व क्र. ११५४, गट क्र. ११०/२४/१, ३^{री} मंदिरेच्या पार्श्वीपणे,
विठ्ठली, ता.वि. नाशिक.

व्हास्टिक जमा पावती

पावती क्र. 133
दि. ०४/०३/२०२५

श्रामपंचायत ठाणेवर्दीन ताबुका नाशिक
वजन २६.६०० किलो ग्राम. वाहन क्र. MH-15-GV-6584
व्हास्टिक देणाऱ्याचे नाव/पद : एं.रागाडी रूपार
मो.क्र. : 8329109546

व्हास्टिक सावर टाळू प्रदुषणाला घालत असावा !

S.No. 118
व्हास्टिक देणाऱ्याची सही

स्वच्छ भारत मिशन (ग्र.) टप्पा २.० अंतर्गत वायुमलिनता व्हास्टिक व्यवस्थापन केंद्र

सादाबा देडर्स

एक कक्ष सडका की ओर
पुर्व क्र. ११५४, गट क्र. ११०/२४/१, ३^{री} मंदिरेच्या पार्श्वीपणे,
विठ्ठली, ता.वि. नाशिक.

व्हास्टिक जमा पावती

पावती क्र. 130
दि. ०४/०३/२०२५

श्रामपंचायत ठाणेवर्दीन ताबुका नाशिक
वजन ७०.२०० किलो ग्राम. वाहन क्र. MH-15-GV-6584
व्हास्टिक देणाऱ्याचे नाव/पद : एं.रागाडी रूपार
मो.क्र. : 8329109546

व्हास्टिक सावर टाळू प्रदुषणाला घालत असावा !

S.No. 119
व्हास्टिक देणाऱ्याची सही

Plastic Collection Receipt



Scrap Bills

Prop. Samir Abdul Shaikh
 8237484826
 98780361916

LUCKY STAR SCRAP TRADERS

All Types of Scrap Purchase & Sales

Address: Govardhan Gaon, (Gangapuri) Tal. & Dist. Nashik

Ms. सरोज, गीताचरण
गोखले

Bill No.: 14
 Date: 30 / 11 / 2024

S.No.	Particulars	Weight	Rate	Amount
1)	कागज बॉटल व कार बोरो-का बस्तू.	15	2	30
2)	कागज कालिडीक	6	8	48
Total Rs.				78/-

Rs. In Words: 78 टाई एन्ड 20/-.
 LUCKY STAR SCRAP TRADERS

Receiver's Signature _____
 Proprietor S.A. Shaikh

For LUCKY STAR SCRAP TRADERS

Prop. Samir Abdul Shaikh
 8237484826
 98780361916

LUCKY STAR SCRAP TRADERS

All Types of Scrap Purchase & Sales

Address: Govardhan Gaon, (Gangapuri) Tal. & Dist. Nashik

Ms. सरोज, गीताचरण
गोखले

Bill No.: 12
 Date: 28/10/2025

S.No.	Particulars	Weight	Rate	Amount
1)	कागज	6	2	12
2)	कागज	2	10	20
3)	कागज	4	8	32
Total Rs.				64

Rs. In Words: 64 टाई एन्ड 00/-.
 LUCKY STAR SCRAP TRADERS

Receiver's Signature _____
 Proprietor S.A. Shaikh

For LUCKY STAR SCRAP TRADERS

मंगारविष्टीपावली



Prop. Samir Abdul Shaikh

8237484820
8788361916

LUCKY STAR SCRAP TRADERS

All Types of Scrap Purchase & Sales

Add.: Govardhan Gaon, (Gangapur) Tal. & Dist. Nashik

M/s. सरपंच, ग्राम पंचायत
गोवर्धन

Bill No.: 10

Date: 12/11/2024

Sr.No.	Particulars	Weight	Rate	Amount
1)	काचेच्या बॉटल	04 kg	2	8.00
2)	लॅमिनेट तुकडा	12 kg	4	48.00
3)	लोखंड	20 kg	20	40.00
Total Rs.				96.00

Rs. In Words. शहाणव बंधू . LUCKY STAR SCRAP TRADERS

For LUCKY STAR SCRAP TRADERS
PROPRIETOR
S.A.S.
Proprietor

Receiver's Signature

(Signature)

ग्राम पंचायत अधिकारी
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

G. B. Bangle

सरपंच
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक



155 (113)

(3e)

C.C.T.V फुटेज कुमेरा संश्लेषित डी.वी.ए.

C.C.T.V. Footage D.V.R



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ग्रामपंचायत कार्यालय गोवर्धन

ता.जि.नाशिक स्थापना दिनांक - १९६६



(Gmail-psngpgovardhan@gmail.com)

Grampanchayat Govardhan,
Taluka & District: Nashik
Gram Sabha Date: 26/01/2025
Resolution No. 7/8 (New)

Subject 7/8: Penal Action Regarding Disposal or Burning of Solid Waste in Open Areas

Resolution No. 7/8:

On this day, 26th January 2025, a Gram Sabha / Grampanchayat meeting was convened at Govardhan village, Taluka & District Nashik, under the chairmanship of Sarpanch Mr./Mrs. Govind Dattu Dambale. It was observed that some residents within the jurisdiction of the Grampanchayat are engaging in the act of disposing household and other solid waste in open areas, throwing it in public places, or burning it. Such actions are negatively affecting public health and the environment, leading to unhygienic conditions, foul odor, outbreaks of disease, and increased risk of fire incidents.

In response, the following resolution has been unanimously passed:

1. **Effective from 26th January 2025**, any individual, institution, or commercial entity found dumping or burning solid waste in open areas within the village limits will be subject to penal action.
2. **For the first offense**, a fine of ₹500 (Five Hundred Rupees) will be imposed.
3. **For repeated or subsequent offenses**, a fine of ₹1,000 (One Thousand Rupees) or more may be levied along with possible legal action.
4. The Grampanchayat will provide **regular waste collection and segregation services**, and citizens are encouraged to utilize these services.
5. This resolution will be **publicized by installing notice boards** at prominent locations in the village and through awareness programs in **Gram Sabha meetings, schools, and anganwadis**.
6. **Authority is hereby granted** to the Grampanchayat officials, health workers, Sarpanch, and Grampanchayat staff to enforce this resolution and take necessary action.

Proposed by: Mr. Balasaheb Narayan Lambe
Approved by: Mr. Dattu Baburao Dambale

Resolution passed unanimously.



Handwritten signature and stamp of the Sarpanch, Govardhan, Taluka Nashik.

117

दंडात्मक कारवाई बोर्ड

Warning Sign Boards



मोला व लुका कुचरा विहवार व वरगीकरण
Dry & Wet Waste and Segregation



G.C.T.V. कॅमेरे

(121)

(86)



C.C.T.V. Camera



डोलन ब्लुड कचरा डस्टबिन.

Day of West Waste Dustbins.



घोषवाक्य व सूचना

Warnings on garbage depot



मिनीवरीक प्रबोधन



Wall Paintings



कंपोस्ट पीट

Compost pits



Wet & Dry Dust Bins

ओमा - सूका कचरा टशखी



131

ye



कंपोस्ट
पिट



Compost
Pits



(Signature)

ग्रामपंचायत अधिकारी
ग्रामपंचायत-गोवर्धन

Giddambale

सर्वच
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

ग्रामपंचायत गोवर्धन

ता.जि.नाशिक

स्थापना दिनांक - १९६६



क्र. जि. नाशिक. क. प्रापंगो/घकव्य. ६/२५-२६

133

दिनांक:- ०८/०५/२०२५

प्रति,

मा. उमा. आयुक्त सो. मा. हलकचरा व्यवस्थापन विभाग,
नाशिक महानगरपालिका, नाशिक

विषय : ग्रामपंचायत गोवर्धन येथील कचरा डेपो मधील कचरा महानगर पालिका कचरा डेपोत टाकणे बाबत परवानगी मिळणे बाबत.

- संदर्भ : १) प्रतिक्षा कोठुले, अशोक अस्टोरिया यांची तक्रार दि. २० नोव्हेंबर २०२३
२) मा. जिल्हाधिकारी सो. नाशिक यांची समक्ष पाहणी दि. ०३/१०/२०२४

महोदया,

वरील विषयान्वये आपणांस विनंती करण्यात येते कि, ग्रामपंचायत गोवर्धन ता.जि. नाशिक येथील घनकचरा अनियंत्रित जाळल्या प्रकरणी श्रीमती. प्रतिक्षा कोठुले गाव गोवर्धन यांनी मा. राष्ट्रीय हरित लवाद, नवी दिल्ली यांचे कडे तक्रार केली होती त्या तक्रारीच्या अनुषंगाने मा. राष्ट्रीय हरित लवाद नवी दिल्ली यांचे कडील आदेश OA क्र. ९४६/२४ दि. ११/०९/२०२४ न्वये समिती गोठवण्यात येऊन समिती मार्फत गोवर्धन गाव येथील कचरा जाळलेल्या ठिकाणी दि. ०३/१०/२०२४ रोजी दु. १.०० वाजता स्थळ पाहणी करण्यात आली. तर नंतर ग्रामपंचायतीने कचरा डेपोतील कचरा उचलणे कामी कार्यवाही केलेली असून ग्रामपंचायत कचरा जाळत नाही. याबाबत खुल्या निविदा प्रक्रियेने ५०% कचऱ्याची विल्हेवाट करण्यात आलेली आहे. आज रोजी उर्वरित कचरा ग्रामपंचायत डेपोत शिल्लक असून सदरचा कचरा उचलण्याकामी ग्रामपंचायतकडे जागा व मनुष्य बळ उपलब्ध नाही. वरिष्ठ कार्यालयाकडे त्याबाबत सदरचा कचरा उचलणेसाठी केलेल्या कार्यवाहीचा प्रस्ताव मा. हरित लवाद कडे सादर केलेला आहे. परंतु या तक्रारीत मा. जिल्हाधिकारी साहेब, मा. मुख्यकार्यकारी साहेब जि.प. नाशिक व मा. सरपंच ग्रामपंचायत गोवर्धन यांना पाटी करण्यात आली आहे.

तरी आपणांस विनंती करितो की, ग्रामपंचायत गोवर्धन येथील कचरा डेपोतील कचरा हा महानगर पालिका कचरा डेपोत हा महानगर पालिकेतील कचरा डेपो मध्ये टाकण्याची परवानगी मिळावी. त्याकामी लागणारी फी नियमाप्रमाणे ग्रामपंचायत भरण्यास तयार आहे. सदर गोवर्धन ग्रामपंचायत ही नाशिक महानगर पालिका कार्यक्षेत्राच्या जवळ (नजीक) असल्याने ग्रामपंचायत हद्दीतील कचरा हा शासोक्त पद्धतीने विलगिकरण करून आपल्या नाशिक महानगर पालिकेच्या कचरा डेपोत कचरा टाकणेस ग्रामपंचायतीस परवानगी मिळावी ही नम्र विनंती.

संदर्भ : मा. जिल्हाधिकारी यांचे कडील पा

१५/५/२०२५
[Signature]
[Circular Stamp]

[Signature]
सरपंच
(श्री. गोविंद दत्तु डंबाळे)
ग्रामपंचायत गोवर्धन ता.जि. नाशिक

[Signature]
सरपंच
ग्रामपंचायत - गोवर्धन
ता. जि. नाशिक

	<p>नाशिक महानगरपालिका, नाशिक</p> <p>घनकचरा व्यवस्थापन विभाग</p> <p>राजीव गांधी भवन, मुख्यालय, शरणपुर रोड, नाशिक- ४२२००२</p> <p>दूरध्वनी क्रमांक ०२५ २५७२०१२ Email Id : dlr_swm@nmc.gov.in</p>	
जा.क्र./घ.व्य.वि.आस्था/कार्या.क्र.२/ ५४५ /२०२५		दिनांक :- ०९/०५/२०२५

To,
Deputy Cr
Solid W
Nash-

प्रति,
विभागीय स्वच्छता निरीक्षक,
खत प्रकल्प
नाशिक महानगरपालिका, नाशिक

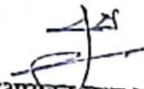
विषय :- ग्रामपंचायत गोवर्धन येथील कचरा डेपो मधील कचरा महानगरपालिका कचरा डेपो येथे टाकणेकामी परवानगी बाबत.
संदर्भ :- सरपंच श्री.गोविंद दत्त डंडाळे, ग्रामपंचायत गोवर्धन ता.जि.नाशिक यांचे जा.क्र.ग्रापंगो/घकव्य.६/२५-२६ दिनांक ०८.०५.२०२५ रोजीचे पत्र.

उपरोक्त संदर्भाय विषयानुसार कळविणेत येते की, सरपंच श्री.गोविंद दत्त डंडाळे, ग्रामपंचायत गोवर्धन ता.जि.नाशिक यांचे जा.क्र.ग्रापंगो/घकव्य.६/२५-२६ दिनांक ०८.०५.२०२५ रोजीचे पत्र प्राप्त झाले असून ग्रामपंचायत गोवर्धन कचरा डेपो येथील कचरा नाशिक महानगरपालिका, नाशिक खत प्रकल्प येथे टाकणेकामी परवानगी मिळणे बाबत विनंती केली आहे.

तथापि ग्रामपंचायत गोवर्धन कचरा डेपो येथील कचरा शास्त्रोक्त पध्दतीने बिलगीकरण करून खाजगी वाहनांद्वारे खत प्रकल्प येथे टाकणेकामी परवानगी देणेत येत असून सदर वाहनांचा तपशिल खालील प्रमाणे.

अ.क्र.	वाहन क्रमांक
१.	एमएच १५ जीसी १०१०
२.	एमएच ०४ जीएफ ४४१७
३.	एमएच ०४ एफडी ३७३२

उपरोक्त नमुद प्रमाणे खाजगी वाहनांद्वारे खत प्रकल्प येथे टाकणेकामी परवानगी देणेत येत आहे. त्यानुसार सदरचा कचरा खत प्रकल्प येथे पाठविणेबाबत ची कार्यवाही संबंधित घनकचरा व्यवस्थापन सातपुर विभागामार्फत करणेत यावी व त्याबाबतचा अहवाल इकडील कार्यालयात पाठविणेची कार्यवाही करणेत यावी.


उपआयुक्त/तथा संचालक
घनकचरा व्यवस्थापन विभाग,
नाशिक महानगरपालिका, नाशिक

प्रत माहितीस्तव :

१. सरपंच श्री.गोविंद दत्त डंडाळे, ग्रामपंचायत गोवर्धन ता.जि.नाशिक
२. स्वच्छ प्रत

133/1

To,
Deputy Commissioner,
Solid Waste Management Department,
Nashik Municipal Corporation, Nashik

Subject: Request for permission to dispose of waste from the waste depot of Gram Panchayat Govardhan at the Municipal Corporation's waste depot.

Reference: 1. Complaint by Pratiksha Kothule and Ashok Astoria dated 20th November 2023
2. On-site inspection by the Hon. District Collector, Nashik dated 03/10/2024

Respected Madam,

With reference to the above subject, we kindly request your permission to dispose of the waste from the Gram Panchayat Govardhan (Taluka & District Nashik) waste depot at the Nashik Municipal Corporation's waste depot.

In relation to the uncontrolled burning of waste at the waste depot in Govardhan village, Mrs. Pratiksha Kothule had submitted a complaint to the Hon. National Green Tribunal, New Delhi. Following this, the Hon. National Green Tribunal, through Order OA No. 946/24 dated 11/09/2024, constituted a committee. This committee conducted an on-site inspection at the location of the waste burning in Govardhan village on 03/10/2024 at 1:00 PM.

Subsequently, the Gram Panchayat initiated action for the removal of the waste from the depot and has stopped burning waste. Through an open tender process, 50% of the waste has already been scientifically disposed of. However, a certain amount of waste still remains at the Gram Panchayat depot as of today. The Gram Panchayat does not have sufficient space or manpower to remove the remaining waste.

A proposal regarding the action taken for removal of this waste has already been submitted to the Hon. National Green Tribunal through the higher office. However, the District Collector, the Chief Executive Officer of Zilla Parishad Nashik, and the Sarpanch of Gram Panchayat Govardhan have been made parties in this complaint.

Hence, we request you to kindly grant permission for disposing of the remaining waste from the Govardhan Gram Panchayat waste depot into the Nashik Municipal Corporation's waste depot. The Gram Panchayat is willing to pay the applicable fees as per the rules.

As Govardhan Gram Panchayat is situated near the jurisdiction of Nashik Municipal Corporation, we humbly request you to permit the Gram Panchayat to segregate the waste scientifically and dispose of it at your Municipal waste depot.

Thanking you in anticipation.

To,
Divisional Sanitation Inspector,
Compost Project, Nashik Municipal Corporation, Nashik

Subject: Regarding permission to dispose of waste from Gram Panchayat Govardhan's waste depot at the Municipal Corporation's waste depot.

Reference: Letter No. GrampanGo/GhKaVya.6/25-26 dated 08.05.2025 from Sarpanch Mr. Govind Dattu Dambale, Gram Panchayat Govardhan, Tal. & Dist. Nashik.

With reference to the above subject and reference, it is hereby informed that a letter has been received from Mr. Govind Dattu Dambale, Sarpanch of Gram Panchayat Govardhan, Tal. & Dist. Nashik, requesting permission to dispose of the waste from the Gram Panchayat Govardhan waste depot at the Compost Project of Nashik Municipal Corporation, Nashik.

Accordingly, permission is granted to dispose of the waste from the Gram Panchayat Govardhan waste depot at the Compost Project, provided the waste is scientifically segregated and transported using private vehicles. The details of the approved vehicles are as follows:

Sr. No.	Vehicle Number
1.	MH 15 GC 1010
2.	MH 04 GF 4417
3.	MH 04 FD 3732

Permission is hereby granted to transport the waste to the Compost Project using the above-mentioned private vehicles. Accordingly, necessary action for transporting the waste to the Compost Project should be undertaken by the concerned Solid Waste Management, Satpur Division, and a report regarding the same should be submitted to this office.

Deputy Commissioner and Director,
Solid Waste Management Department,
Nashik Municipal Corporation, Nashik

Copy for information to:

1. Mr. Govind Dattu Dambale, Sarpanch, Gram Panchayat Govardhan, Tal. & Dist. Nashik
2. Site copy



NASHIK MUNICIPAL CORPORATION NASHIK WASTE MANAGEMENT PVT. LTD.



KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG) - 05115

62579	2	MH043732
CODE NO. 0/-	COPY NO.	VEHICLE NO.:
CHARGES Rs. 20645 kg	10/05/2025	10:20
GROSS: 11270 kg	KG. DATE: 10/05/2025	TIME: 10:57
TARE: 9375 kg	KG. DATE:	TIME:
NETT:	KG.	DRIVER: IN / OUT

Supervisor Signature _____ Party Signature 135 Operator's Signature *D/...*

★ Tare weight request by party. Subject to Nashik Jurisdiction Our responsibility ceases once the vehicle leaves the platform
★ Gross weight request by party.



NASHIK MUNICIPAL CORPORATION NASHIK WASTE MANAGEMENT PVT. LTD.



KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG) - 05125

6263	1	MH043732
CODE NO. 0/-	COPY NO.	VEHICLE NO.:
CHARGES Rs. 20780 kg	10/05/2025	13:13
GROSS: 10790 kg	KG. DATE: 10/05/2025	TIME: 13:29
TARE:	KG. DATE:	TIME:
NETT:	KG.	DRIVER: IN / OUT

Supervisor Signature _____ Party Signature _____ Operator's Signature *R...*

★ Tare weight request by party. Subject to Nashik Jurisdiction Our responsibility ceases once the vehicle leaves the platform
★ Gross weight request by party.



NASHIK MUNICIPAL CORPORATION NASHIK WASTE MANAGEMENT PVT. LTD.



KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG) - 05150

07/-		MH043732
CODE NO. 0/-	COPY NO.	VEHICLE NO.:
CHARGES Rs. 20330 kg	10/05/2025	15:37
GROSS: 10675 kg	KG. DATE: 10/05/2025	TIME: 15:54
TARE: 9655 kg	KG. DATE:	TIME:
NETT:	KG.	DRIVER: IN / OUT

Supervisor Signature _____ Party Signature *...* Operator's Signature *G...*

★ Tare weight request by party. Subject to Nashik Jurisdiction Our responsibility ceases once the vehicle leaves the platform
★ Gross weight request by party.



NASHIK MUNICIPAL CORPORATION NASHIK WASTE MANAGEMENT PVT. LTD.

KHAT PRAKALP, PATHARDI, NASHIK.



COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG) 05164

CODE NO 07-	COPY NO.	VEHICLE NO. :
CHARGES 18625 kg	10/05/2025	17:39
GROSS 10700 kg	KG. DATE : 10/05/2025	TIME 17:55
TARE : 7925 kg	KG. DATE :	TIME :
NETT :	KG.	DRIVER : IN / OUT

Supervisor Signature

Party Signature

Operator's Signature

- ★ Tare weight request by party.
- ★ Gross weight request by party.

Subject to Nashik Jurisdiction

Our responsibility ceases once the vehicle leaves the platform





NASHIK MUNICIPAL CORPORATION
NASHIK WASTE MANAGEMENT PVT. LTD.



11885 kg
 8530 kg
 171
 10/05/2025
 10:54

KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG)

05112

6258
 07-
 CODE NO. 07-
 COPY NO. 3
 VEHICLE NO.: MH15GC1010
 CHARGES Rs. 20415 kg
 10/05/2025
 10:15
 GROSS: 11885 kg
 KG. DATE: 10/05/2025
 TIME: 10:54
 TARE: 8530 kg
 KG. DATE: 10/05/2025
 TIME: 10:54
 NETT: KG.
 DRIVER: IN / OUT

Supervisor Signature

Party Signature

Operator's Signature

★ Tare weight request by party. Subject to Nashik Jurisdiction Our responsibility ceases once the vehicle leaves the platform
 ★ Gross weight request by party.

Survadrya Agency 9921332349



NASHIK MUNICIPAL CORPORATION
NASHIK WASTE MANAGEMENT PVT. LTD.



KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG) - 05124

6262
 07-
 CODE NO. 07-
 COPY NO. 2
 VEHICLE NO.: MH15GC1010
 CHARGES Rs. 20660 kg
 10/05/2025
 12:45
 GROSS: 11805 kg
 KG. DATE: 10/05/2025
 TIME: 13:04
 TARE: 8855 kg
 KG. DATE: 10/05/2025
 TIME: 13:04
 NETT: KG.
 DRIVER: IN / OUT

Supervisor Signature

Party Signature

Operator's Signature

★ Tare weight request by party. Subject to Nashik Jurisdiction Our responsibility ceases once the vehicle leaves
 ★ Gross weight request by party.

Survadrya Agency 9921332349



NASHIK MUNICIPAL CORPORATION
NASHIK WASTE MANAGEMENT PVT. LTD.



KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG) - 05147

07-
 CODE NO. 07-
 COPY NO. 10/05/2025
 VEHICLE NO.: MH15GC1010
 CHARGES Rs. 21660 kg
 10/05/2025
 15:13
 GROSS: 11770 kg
 KG. DATE: 10/05/2025
 TIME: 15:31
 TARE: 9890 kg
 KG. DATE: 10/05/2025
 TIME: 15:31
 NETT: KG.
 DRIVER: IN / OUT

Supervisor Signature

ग्रामपंचायत अधिकारी
 ग्रामपंचायत-मोवर्धन
 ता. जि. नाशिक

DRIVER
 10/05/2025 3:31 PM
 Operator's Signature

Our responsibility ceases once the vehicle leaves the platform

Survadrya Agency 9921332349



NASHIK MUNICIPAL CORPORATION NASHIK WASTE MANAGEMENT PVT. LTD.



07- KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG)

05160

CODE NO.

20655

COPY NO.

10/05/2025

VEHICLE NO. :

17-05

CHARGES RS.

11750

10/05/2025

17:20



GROSS :

8905

KG. DATE :

TIME :



TARE :

KG. DATE :

TIME :



NETT :

KG.

DRIVER :

IN / OUT

Supervisor Signature

Party Signature

Operator's Signature

- ★ Tare weight request by party.
- ★ Gross weight request by party.

Subject to Nashik Jurisdiction

Our responsibility ceases once the vehicle leaves the platform

Sarvadnya Agency



173

139

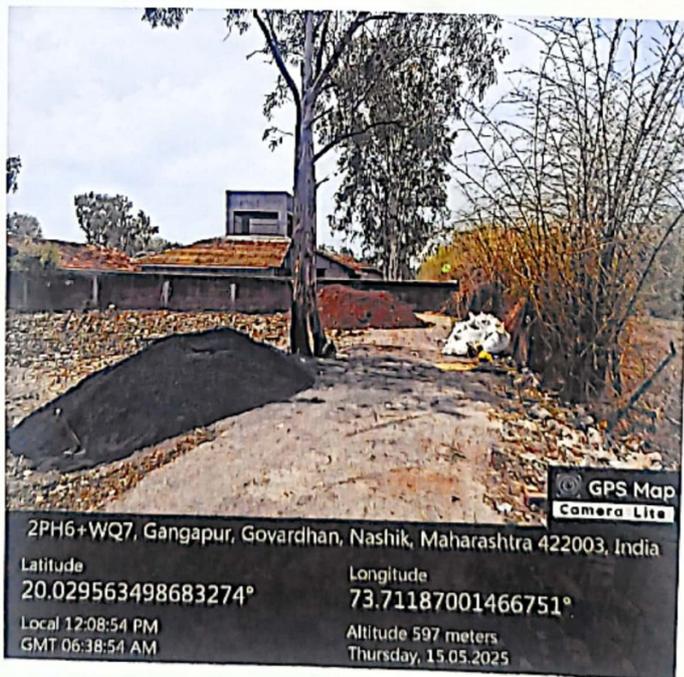
६७

घोषवाक्य

Wall Paintings



आज दि १५/०५/२०२५ रोजीचा



ओला लुम्फ कचरा व घोषवाक्य
Wall Paintings



Ahanta gadi घंटागाडी



175 43



ग्रामपंचायत कार्यालय गोवर्धन

ता.जि.नाशिक स्थापना दिनांक - १९६६



Plantation



(Signature)
 ग्रामपंचायत अधिकारी
 ग्रामपंचायत-गोवर्धन
 ता. जि. नाशिक

(Signature)
 ग्रामपंचायत-गोवर्धन
 ता जि नाशिक



Segregation shed and Compost pits



(Handwritten signature)

ग्रामपंचायत अधिकारी
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

Giddambale

सरपंच
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक